

INTERNATIONAL / REGIONAL CONVENTIONS/INSTRUMENTS ON HIV /AIDS
For Full Text of Core International/Regional Instruments

<http://www2.ohchr.org/english/law/>

1. Convention on the Elimination of all forms of Discrimination against Women, 18th December 1979 (CEDAW) Entered into force on 3rd September, 1981.
Article 12
 2. Convention on the Rights of the Child, 20 November 1989 (CRC) Entered into force on 2nd September, 1990.
Article 24.
 3. Declaration of Commitment on HIV/AIDS Adopted by General Assembly resolution S-26/2 of 27th June, 2001.
 4. International Convention on the Elimination of all forms of Racial Discrimination, 21 December 1965. Entered into force on 4th January, 1969.
Article 5 (d) (IV).
 5. International Covenant on Civil and Political Rights, 16 December 1966 (ICCPR) Entered into force on 23rd March, 1976.
Article 12 (3)
 6. International Covenant on Economic, Social and Cultural Rights, 16 December 1966 (ICESCR) Entered into force on 3rd January, 1976.
Article 12 (1).
 7. International Guidelines on HIV/AIDS and Human Rights 2006 Consolidated Version.
 8. International Labour Office, Geneva.
<http://www.ilo.org/ilolex/english/index.htm>
- Convention No. 111 Discrimination (Employment and Occupation) Convention, 1958.
 - Convention No. 155 Occupational Safety and Health Convention, 1981.
 - Convention No. 159 Vocational Rehabilitation and Employment (Disabled Persons) Convention, 1983.
 - Convention No. 166 Repatriation of Seafarers Convention (Revised), 1987.
9. Political Declaration on HIV/AIDS : Intensifying our Efforts to Eliminate HIV/AIDS (UN, GA 65th Session Res A/REs/65/277).
<http://www.unaids.org/en/documents>

10. UNDP (United Nations Development Programme, India HIV and Development).
<http://www.undp.org.in>
11. UNITAID (World Health Organisation)
<http://www.unitaid.eu/en/contacts-mainmenu-55.html>
12. United Nations Charter.
Article 55, 56.
13. United Nations Millennium Declaration, 8th September, 2000.
14. Universal Declaration of Human Rights, 1948
Article 25.
15. World Health Organization (WHO).
<http://www.who.int/en/>

Regional Instruments

1. Abuja Declaration and Framework for Action for the Fight Against HIV/AIDS, Tuberculosis and other Related Infectious Diseases in Africa, of 27 April 2001.
2. African Charter on the Welfare of Child.
Several Articles, Notably XIV.
3. American Declaration of Rights and Duties of Man, 1948.
Article XI
4. Central Asian Declaration on HIV/AIDS, of 18 May 2001.
<http://www.un.org/ga/aids/docs/aress262.pdf>
5. European Social Charter (Revised), 2009 Council of Europe (Jan 2010).
Article 3 , 11, and 13
<http://www.coe.int/>
6. Regional Call for Action to Achieve Universal Access to HIV Prevention, Treatment, Care and Support in Asia and Pacific.
<http://www.un.org/ga/aids/coverage/FinalDeclarationHIVAIDS.html>
7. Regional Call for Action to Fight HIV/AIDS in Asia and Pacific, 2001.
<http://www.un.org/ga/aids/docs/aress262.pdf>